

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 301

IA-1371/2023 IA-4791/2022 IA-3451/2022 IA-2952/2022 CA-24/2022
IA-1523/2022 IA-690/2022 IA-2462/2021 IA-290/2022 IA-362/2022 IA-425/2022
IA-591/2022 IA-593/2022 IA-3867/2022
In
IB-876(ND)/2020

IN THE MATTER OF:

Dhankalash Distributors Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

Piyush IT Solutions Pvt. Lrd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 17.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Ranjan Sardana, in CA no. 24/2022 Adv. Samdarshi Sanjay, in IA No. 2952 of 2022 Mr. Vaibhav Tyagi, Adv in IA-3867/2022. Mr. Aditya Dewan, Mr. Sahil Chandra, Mr. Parth Tiwari, Adv in IA-591/2022. Adv. Rashi Jain, Adv. Mihir Garg, in IA-4791 & 3451.
For the Respondent	: Adv. Abhay Kaushik, R-11 and 12 in IA/2462/2021 Dr. Atul Singh, Advocate for Respondent No. 26
For the RP	: Mr. Manmeet Singh, Adv; Mr. Kamendra Pratap Singh, Mr. Vishal Bijlani, Adv.
For the Home Buyers	: Adv. Utkarsh Joshi, in IA No 593 of 2022.
For the ACRE	: Mr. Udit Mendiratta, Adv. Shivkrit Rai, Adv. Tejas A. Jha.
For the NOIDA	: Mr. Saurav Roy, Mr. Kaushal Sharma, Mr. Prabudh Singh, Mr. Vishal Malik, Adv.
For the SRA	: Mr. Prithu Garg, Mr. Harsimran Duggal, Mr. Aditya Awasth, Advocates.

ORDER

Learned Counsel appearing for the Resolution Professional has submitted that Transfer Petition bearing Diary No. 0710102/04491/2023 has been filed before the Principal Bench seeking transfer of the present matter to the Principal Bench.

List the matter on **06.06.2023**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**